

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.206
TO BE ANSWERED ON 07-12-2022**

INSTALMENTS OF MPLAD SCHEME

**206. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI DINESH CHANDRA YADAV:
SHRI KAUSHALENDRA KUMAR:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of instalments released under MPLAD Scheme after the corona (COVID) period;**
- (b) whether MPLAD scheme has been restored as earlier, if so, the details thereof;**
- (c) whether the release of instalments under MPLAD Scheme has been delayed in many Parliamentary Constituencies due to non-availability of funds to be released by the Union Government; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) & (b) The MPLAD Scheme was non-operational for two financial years 2020-21 & 2021-22 for managing the economic and health impacts of COVID-19 pandemic and same has been restored in accordance with the decision taken by the Union Cabinet in its meeting held on 10-11-2021, for the remaining part of the Financial Year 2021-22 with release of MPLADS fund at the rate of ₹ 2 crore per Member of Parliament in one

instalment and continued MPLAD Scheme up to 2025-26 with annual entitlement per Member of Parliament (MP) at ₹ 5 crores. After restoration of the Scheme, the Ministry has released 1199 instalments till 30.11.2022.

(c) & (d) Release of funds under MPLADS is strictly subject to fulfillment of fund-related criteria and submission of fund-related documents by District Authorities as prescribed under extant MPLADS Guidelines. Instalments under MPLADS have been released by the Ministry of Statistics and Programme Implementation in all cases fulfilling the said criteria.
